

POST OPEN OFFER REPORT - II
(Similar changes in above to be reflected, if any)

IN RESPECT OF OPEN OFFER MADE BY Fairbridge Capital (Mauritius) Limited ("Acquirer") along with Fairfax (Barbados) International Corp. ("PAC 1"), FFHL Group Limited ("PAC 2") and Fairfax Financial Holdings Limited ("PAC 3") TO ACQUIRE SHARES OF THOMAS COOK (INDIA) LIMITED ("TCIL" OR "TARGET COMPANY")

(IN TERMS OF REGULATION 27 (7) OF THE SEBI (SAST) REGULATIONS, 2010)

Report on status of release of Escrow Account

This is in continuation to the post offer report earlier filed vide letter dated 16th August, 2012. This report provides details of the release of Escrow Account which was created to secure performance obligations of the Acquirer.

Total amount in Escrow Account (Rs Lakhs): ₹ 34111.00

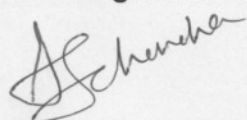
Release of Escrow Account		
Purpose	Date	Amount (₹ Lakhs)
Amount released to Acquirer		
• Upon completion of payment of consideration.	On 7 th September, 2012	₹ 19586.05
• Upon withdrawal of offer, if applicable	Nil	Nil
• Any other purpose (to be clearly specified)	Nil	Nil
Amount paid to other entities (Give details along with name of entities and the purpose)	Nil	Nil

Total number of securities in Escrow Account: **Not Applicable (NA)**
(Equivalent value as on date of the transfer from Escrow Account)

A. Chandra

Release of Escrow Account		
Purpose	Date of transfer	Equivalent Value (₹ Lakhs)
Number of Securities transferred to Acquirer		
• Upon completion of payment of consideration.	NA	NA
• Upon withdrawal of offer, if applicable	NA	NA
• Any other purpose (to be clearly specified)	NA	NA
Number of Securities transferred to other entities (Give details alongwith name of entities and the purpose)	Nil	Nil

**For PIONEER MONEY MANAGEMENT LIMITED.
(SEBI Reg. no. INM000011906)**



AUTHORISED SIGNATORY

**Date: 7th September, 2012.
Place: MUMBAI.**